

HIGH COURT OF SIKKIM
GANGTOK

No.: 04/MCS

Dated: 13.02.2026

CIRCULAR

All Officers and staff members of the High Court of Sikkim are hereby informed that the Registry is in the process of establishing a creche facility in Phase-IV Building to support working parents, particularly female employees, by providing them with childcare services within the Court premises.

To ensure proper planning, capacity determination and effective implementation, an assessment of anticipated demand will be required. Therefore, concerned who are likely to avail the creche facility are requested to kindly intimate to the Officer on Special Duty, High Court of Sikkim on or before 16th February, 2026.

Sd/-
Registrar General